

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
 Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
 AWSUM PROTEINS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	AWSUM PROTEINS LIMITED
2.	Date of incorporation of corporate debtor	18 th October, 2010
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400DL2010PLC209451
5.	Address of the registered office and principal office (if any) of corporate debtor	A-47 F/F, L/S, B/P KH.NO.136, GALI NO.1, HARIJAN COLONY NEB SARAI NEW DELHI South West Delhi - 110068 Delhi – India
6.	Date of closure of Insolvency Resolution Process	20 th September, 2021
7.	Liquidation commencement date of corporate debtor	20 th September, 2021 (order copy made available at NCLT website on 12/10/2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. MANIK GOYAL IBBI/PA-001/IP-P00278/2017-18/10522
9.	Address and e-mail of the liquidator, as registered with the Board	SCF 174, FIRST FLOOR, GRAIN MARKET, SECTOR 26, CHANDIGARH, 160019. Email : camanikgoyal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	SCF 174, FIRST FLOOR, GRAIN MARKET, SECTOR 26, CHANDIGARH, 160019. Email : awsumproteinsliquidation@gmail.com
11.	Last date for submission of claims	11/11/2021

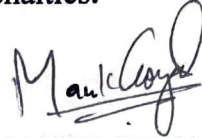
Notice is hereby given that the National Company Law Tribunal (**Bench VI, Delhi**) has ordered the commencement of liquidation of **AWSUM PROTEINS LIMITED** on **20.09.2021**. (order copy made available at NCLT website on 12/10/2021).

The stakeholders of **AWSUM PROTEINS LIMITED** are hereby called upon to submit their claims with proof on or before **11/11/2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The proof of claims are to be submitted by way of prescribed forms which can be downloaded from following link: <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.



MANIK GOYAL

LIQUIDATOR OF AWSUM PROTEINS LTD

IBBI/IPA-001/IP-P00278/2017-18/10522

C.A. MANIK GOYAL

Insolvency Professional

Regd. No. IBBI/IPA-001/IP-P00278/2017-18/10522

Date: 13/10/2021

Place: Chandigarh